

C. A. T. Bench, JAIPUR

Date of Order	Orders
15.4.84 Period of 6 months Recd. by Smt. (10/6/84) M. N. Sharma	Sh. D. K. Sharma, counsel for the applicant Sh. K. N. Sharma, counsel for the respondents. The learned counsel for the applicant wishes to withdraw the application. The court stands advised as being in accordance with the order as to costs. Chh. B. (Judg.) Member (Judg.) Chh. B. (Adm.) Member (Adm.)
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